

श्री संतोष बागड़ोदिया (राजस्थान): उपसभापति महोदय, जहां पर भी स्टूडेंट्स पर लाठी चार्ज हुआ है, मैं उसकी निंदा करता हूं। स्टूडेंट्स के ऊपर लाठी चार्ज नहीं होना चाहिए, वे लोग शांतिपूर्वक जो भी डिमोंस्ट्रेशन कर रहे थे, उसे चलने देना चाहिए या नहीं चलने देना चाहिए, लेकिन लाठी चार्ज की बात निंदा के लायक है।

GOVERNMENT BILLS

The National Institute Of Technology Bill, 2006

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I move for leave to introduce a Bill to declare certain institutions of technology to be Institutions of national importance and to provide for certain matters connected with such institutions.

The question was put and the motion was adopted.

SHRI ARJUN SINGH: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: The House is adjourned for lunch till 1.30 P.M.

The House then adjourned at fifty-seven minutes past twelve of the clock.

The House re-assembled after lunch at thirty-two minutes past one of the clock,
MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: We shall now take up the Taxation Laws (Amendment) Bill, 2006. The hon. Finance Minister to...

MATTER RAISED WITH PERMISSION—Contd.

Violent Fluctuations In The Stock Market

SHRI YASHWANT SINHA (Jharkhand): Sir, before the Finance Minister takes up the Bill, I seek your permission to request the Finance Minister, through you, to make a statement on what is happening in the stock markets, not only today, but what has been happening over the whole of last week, because everyone is concerned. The country is concerned. This kind of situation has never been witnessed in the stock markets. Markets go up and down. Nobody is concerned. I don't expect

the Finance Minister, the Prime Minister to worry about that. But this kind of violent fluctuation that is taking place in the market is not good for anyone. It appears as if the Government, the Securities and Exchange Board of India, everyone has lost control over the market and the markets are completely in the grip of manipulators and speculators.

SHRI RAJEEV SHUKLA (Uttar Pradesh): China is down by four per cent. London is ...*(Interruptions)*...

SHRI YASHWANT SINHA: He should take the House into confidence. Sir, when the markets had declined even slightly, these people were sitting on this side and they demanded my resignation as Finance Minister. Is the Finance Minister not responsible for this?

SHRI RAJEEV SHUKLA: It is global...*(Interruptions)*...

SHRI YASHWANT SINHA: What global? Everything is global. ...*(Interruptions)*...

SHRI RAJEEV SHUKLA: What happened to UTI?

SHRI YASHWANT SINHA: What about UTI? Will he resign? You demanded my resignation. I am demanding his resignation. ...*(Interruptions)*...

श्री उपसभापति: आप बैठिए। आपने जो कहना था कह दिया। Let us take up the Bill. ...*(Interruptions)*... During the course of the reply, if the Minister wants, he can do so. ...*(Interruptions)*...

SHRI C. RAMACHANDRAIAH (Andhra Pradesh): Fluctuation is global; corruption is global. For you everything is global! ...*(Interruptions)*...

SHRI YASHWANT SINHA: It is an extraordinary situation. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have said what you wanted to say. It has been brought to the notice of the Finance Minister. If he chooses to clarify, I will give him a chance...*(Interruptions)*...

SHRI YASHWANT SINHA: Sir, let him make a statement ...*(Interruptions)*...

श्री उपसभापति: आपने कह दिया है। ...*(व्यवधान)*... आपने कह दिया बस हो गया? ...*(व्यवधान)*... ठीक है आपको अपोर्चुनिटी दी गई तो आपने कह दिया। ...*(व्यवधान)*... It is for the Government to respond ...*(Interruption)*...

श्री रामदास अग्रवाल (राजस्थान): उपसभापति ...(व्यवधान)...

श्री सभापति: आपने कह दिया है। ...(व्यवधान)... जो आपने कहा है ...(व्यवधान)... यह जरूरी नहीं है कि आपने यह मामला उठाया और फिर आप बार-बार उठाते रहें। ...(व्यवधान)...

श्री यशवंत सिन्हा: सर, मैं इतना ही कह रहा हूँ कि माननीय वित्त मंत्री जी सदन में बयान दें। मैं कोई पाप नहीं कर रहा हूँ।...(व्यवधान)...

श्री उपसभापति: कौन कह रहा है कि आपने पाप किया है, कोई नहीं कह रहा है कि आप पाप कर रहे हैं। बैठिए। ...(व्यवधान)... आपने कह दिया ...(व्यवधान)... देखिए, The matton on the Stock Market has been raised in this House on last Friday ...(Interruption)... यह दो-तीन पहले भी डिस्कशन में आ चुका है। The Government is aware of the matter. If the Government choose to make a reply, it is left to them. I cannot say, you make a reply...(Interruptions)...

एक सम्मानित सदस्य: सर, दो-तीन दिन पहले डिस्कशन में आ चुका है। ...(व्यवधान)...

श्री विजय कुमार स्थाणी (गुजरात): सर, दो-तीन दिन पहले मार्केट बन्द नहीं हुई थी। ...(व्यवधान)...

श्री उपसभापति: देखिए, यह फ्राई-डे को रेज़ हो चुका है ...(व्यवधान)... आप जरा बैठिए। ...(व्यवधान)... देखिए, फाइनेंस मिनिस्टर रेस्पॉंस करते हैं या नहीं, वे खड़े हैं, उनको तो बोलने दीजिए। ...(व्यवधान)...

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I have taken note of what some hon. Members have raised. It would be inappropriate to make off-the-cuff statement. If the hon. Members want a statement, a statement has to be a considered statement. I shall, certainly, keep in mind your demand. And, if I am in a position to make a statement later today, I will make a statement. But, in the meanwhile, I just wish to say that off-the-cuff remarks will have very damaging implications as far as the Capital Market is concerned. This is not the first time when markets have declined.

श्री विनय कटियार (उत्तर प्रदेश): भार तो पड़ा ही है। ...(व्यवधान)...

श्री उपसभापति: ज़रा सुनिए। ...(व्यवधान)...

SHRI P. CHIDAMBARAM: Please listen to me ...(Interruptions)...If you are serious, you listen to me.

श्री उपसभापति: वे बात कर रहे हैं। ... (व्यवधान)... आपको सुनने में क्या कष्ट है? ... (व्यवधान)...

SHRI P. CHIDAMBARAM: If the hon. Members are not serious, I am not going to speak.

श्री उपसभापति: आप कोई स्टेटमेंट पूछते हैं और जब वे बोलते हैं तो उनको सुन नहीं पाते हैं। ... (व्यवधान)... यह सही नहीं है। ... (व्यवधान)... आप क्या बात कर रहे हैं। ... (व्यवधान)...

श्री विनय कटियार: उपसभापति महोदय, इनको सफाई देनी चाहिए। ... (व्यवधान)...

श्री उपसभापति: अब यह टाइम है क्या? ... (व्यवधान)... आप बैठिए, आप बैठिए ... (व्यवधान)...

श्री रत्नारायण पाणि (उड़ीसा): सर ... (व्यवधान)...

श्री रामदास अग्रवाल: महोदय ... (व्यवधान)...

श्री विनय कटियार: सर ... (व्यवधान)...

श्री उपसभापति: आप भी बैठिए ... (व्यवधान)... आप बैठिए। ... (व्यवधान)... यह कौन सी परम्परा है? ... (व्यवधान)... जरा मेहरबानी करके बैठिए। ... (व्यवधान)... यशवंत सिन्हा जी ने, वित्त मंत्री जी ने कुछ जवाब मांगा। वे रेप्लाई कर रहे हैं। आपने बीच में टोक दिया तो वे क्या बोलेंगे? ... (व्यवधान)... आप लोग सुनिए और सुनने के बाद कुछ बोलना चाहेंगे तो कुछ बात होती है। आप तो उनको सुनते ही नहीं हैं। ... (व्यवधान)...

श्री विनय कटियार: आपने बिल्कुल ठीक बात कही है। मेरा कहना यह है कि ... (व्यवधान)...

श्री उपसभापति: यह इन्टरवेंशन सही नहीं है। ... (व्यवधान)... मैं कैसे सुनूँ ... (व्यवधान)... अरे उसका कोई मतलब है क्या? अगर वे गलत करते हैं तो आप भी करें? ... (व्यवधान)... आप बैठिए, आप बैठिए। ... (व्यवधान)... कटियार जी, आप बैठिए। ... (व्यवधान)... यह कोई विषय नहीं है। ... (व्यवधान)... Please don't do this. आज जो कह रहे हैं, यह इसमें कोई विषय नहीं है। जब फाइनैस मिनिस्टर कलेरिफिकेशन दे रहे हैं तो यह सही बात है कि आपको उन्हें सुनना चाहिए। ... (व्यवधान)...

श्री विनय कटियार: मैं यही तो जानना चाह रहा हूँ। जब हमारी सरकार थी ... (व्यवधान)...

श्री उपसभापति: उनको कनक्लूड करने के बाद कहिए...(व्यवधान)... I am sorry, you are not listening to him ...(Interruptions)...

श्री विनय कटियार: वित्त मंत्री जी ने जो बात कही थी ...(व्यवधान)... मैं जानना चाह रहा हूँ ...(व्यवधान)...

श्री उपसभापति: यह क्या बात है। ...(व्यवधान)... आई एम सॉरी ...(व्यवधान)... यह सही नहीं है। ...(व्यवधान)... Nothing will go on record ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी (उत्तरांचल): यह शेयर की बात हो रही है। ...(व्यवधान)...

श्री उपसभापति: आप शेयर की बात भी नहीं सुनेंगे। ...(व्यवधान)... आप सुनिए, आप सुनिए। ...(व्यवधान)... पूरा हाउस देख रहा है। ...(व्यवधान)... देखिए, आरग्युमेंट नहीं, आप गलत कर रहे हैं। ...(व्यवधान)... Arguments नहीं, आप गलत कर रहे हैं ...(व्यवधान)... आप सुन नहीं रहे हैं ...(व्यवधान)... प्लीज़ बैठिए, यह सही बात नहीं है ...(व्यवधान)...

SHRI P. CHIDAMBARAM: I have said what I had to say. I take very serious note of what hon. Members have said, and I will come back at the appropriate time. I cannot make off-the-cuff remarks and if anyone knows that better, it is my good friend, Shri Yashwant Sinha. He must advise his colleagues not to demand an off-the-cuff statement. But I have taken note of what you said, and I will come back.

GOVERNMENT BILLS—Contd.

The Taxation Laws (Amendment) Bill, 2006

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move:

That the Bill further to amend the Income-Tax Act, 1961, the Customs Act, 1962, the Customs Tariff Act, 1975 and the Central Excise Act, 1944, as passed by Lok Sabha, be taken into consideration.

Sir, you will recall that what I made the Budget Speech, I said that I do not want to burden the Finance Bill with a number of amendments to various laws which tend to clutter the Finance Bill. It also diverts attention from the main features of the Finance Bill. So, I said that we will move a separate Taxation Laws (Amendment) Bill. That is how this Bill is being introduced. Broadly, Sir, this amends some provisions of the Income Tax Act, some provisions of the Customs Act, some provisions of the Customs Tariff Act, and some provisions of the Central Excise Act. Many of these